GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO.763 ANSWERED ON 26TH JULY, 2024

National AYUSH Mission

763 Shri Murasoli S:

Shri Hasmukhbhai Somabhai Patel:

Shri Mitesh Patel Bakabhai:

Will the Minister of AYUSH be pleased to state:

- (a) the details of the salient features of the National Ayush Mission (NAM) including its achievement till date;
- (b) the details of the list of schemes under the AYUSH Ministry; and
- (c) the amount of funds allocated and disbursed to the States from financial year 2014-15 to till date under the NAM, Scheme-wise, district and State-wise including Tamil Nadu?

ANSWER THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

- (a) The salient features of the National Ayush Mission (NAM) is furnished at **Annexure I.** Further, major achievements of NAM from 2014-15 to 2023-24 is furnished at **Annexure II**.
- (b) The list of schemes under the Ayush Ministry is furnished at Annexure III.
- (c) Under NAM, consolidated grant is being released to State/UT Governments and there is no provision of district-wise release of grant. The details of funds allocated and disbursed to the State/UT Governments from financial year 2014-15 to till date under the NAM Scheme State/UT-wise including Tamil Nadu is furnished at **Annexure -IV**.

SALIENT FEATURES OF NATIONAL AYUSH MISSION

Vision:

- a) To provide cost effective and equitable Ayush health care throughout the country by improving access to the services.
- b) To strengthen preventive and promotive aspects in primary health care.
- c) To provide services of a holistic wellness model based on Ayush principles and practices.
- d) To improve Ayush educational institutions for imparting quality education.

Objectives:

- a. To provide Ayush health care services throughout the country by strengthening and improving AYUSH health care services.
- b. To establish a holistic wellness model through Ayush Health and Wellness Centres focusing on preventive and promotive health care based on AYUSH principles and practices, to reduce the disease burden and out of pocket expenditure.
- c. To provide informed choice to the needy public through co-location of AYUSH facilities at PHCs, CHCs and DHs resulting in medical pluralism.
- d. To emphasize the role of Ayush in Public Health as per NHP 2017.
- e. To enhance and strengthen the infrastructure of Ayush educational institutions.

The Mission inter-alia makes provision for the following activities for which financial assistance is being provided under NAM:-

Mandatory Components:-

- (i) Operationalization of Ayush Health & Wellness Centres (now renamed as Ayushman Arogya Mandir (Ayush)
- (ii)Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii)Upgradation of existing standalone Government Ayush Hospitals
- (iv)Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new Ayush Dispensary
- (v) Setting up of upto 10/30/50 bedded integrated Ayush Hospitals
- (vi)Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii) Ayush Public Health Programmes
- (viii) Behaviour Change Communication (BCC)
- (ix) Mobility support at State and District level
- (x) Ayush Gram
- (xi) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector
- (xii)Infrastructural development of Ayush Under-Graduate Institutions and infrastructural development of Ayush Post-Graduate Institutions/ add on PG/ Pharmacy/Para-Medical Courses

Flexible Components:-

Out of the total State envelop available, 25% of funds will be earmarked for flexible funds which can be spent on any of the items given below:-

- a. Yoga Wellness Centres
- b. Tele-medicine
- c. Sports Medicine through Ayush
- d. Reimbursement of Testing charges
- e. IEC activities
- f. Training and capacity building for teaching staffs, Medical Officers and other paramedical staffs working in the educational institution and AYUSH Hospitals/Dispensaries.
- g. To meet the mitigation and restorative activities of natural calamities including the outbreak of epidemics/pandemics happened. This is also relevant in the present scenario of COVID-19 pandemic.
- h. Incentive to frontline workers of Ayush- Multiple Ayush activities are being added and various AYUSH public health programs can be implemented only by effective community outreach by frontline health workers. Therefore, provision for need based engagement of frontline workers of AYUSH may be provided in public health programs. State may provide the incentive as per local criteria.
- i. In AYUSH Dispensaries, wherever posts have been created but lying vacant due to administrative reasons, the States/UTs may propose 01 AYUSH Medical Officer & 01 Pharmacist for maximum limit up to the plan period or till the posts are filled up whichever is earlier on a need basis.
- j. Support for HMIS and DBT tracking system- As per the direction of Direct Benefit Transfer Mission, it is required to monitor the benefits being provided to beneficiaries in the States/UTs. Therefore, this mechanism has been proposed & elaborated in guidelines.
- k. States/UTs may propose activities to meet local needs & requirements and Pilot innovation for the AYUSH system.
- 1. Accreditation of AYUSH Healthcare facilities by National Accreditation Board Hospitals and Healthcare providers (NABH)

Funding Pattern: The funding pattern for the North Eastern States and Himalayan States of Uttarakhand, Himachal Pradesh and Union Territory of Jammu & Kashmir (J&K) is Centre: 90% and State/UT: 10%, whereas for the rest of the States this ratio is Centre: 60% and State: 40%. In case of UTs with Legislature except J&K (Delhi and Puducherry) funding ratio is Centre: 60% and UT: 40%. However, 100% funds are provided by Centre in all UTs without Legislature (Chandigarh, Dadra & Nagar Haveli and Daman Diu, Lakshadweep, Andaman & Nicobar Island and Ladakh)

Major achievements of NAM from 2014-15 to 2023-24

- (i) 167 units supported for setting up of Integrated AYUSH hospitals
- (ii) **416** Ayush Hospitals and **5036** Ayush dispensaries have been supported for Up-gradation of infrastructure and other facilities
- (iii) 2322 PHCs, 715 CHCs and 314 DHs have been supported under co-location for recurring assistance of medicines and contingency on an average in each year
- (iv) **996** Ayush Hospitals and **12405** Ayush dispensaries have been supported for supply of essential Ayush medicines on an average in each year.
- (v) 16 units supported for establishment of New Ayush Educational Institutions.
- (vi) **83** Under-Graduate and **36** Post-Graduate AYUSH Educational Institutes have been supported for Upgradation of infrastructure, Library and other things.
- (vii) 1055 Ayush Gram have been supported.
- (viii) 12500 Ayuhsman Arogya Mandir (Ayush) have been approved.

Annexure III

List of schemes under the Ministry of Ayush

1	Central Sector Scheme	
(a)	Information, Education & Communication (IEC)	
(b)	Promotion of International Cooperation (IC)	
(c)	Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants (CSS-CDSMMP)	
(d)	AYUSH Oushadhi Gunvatta evum Uttapadan Samvardhan Yojana (AOGUSY)	
(e)	Ayurswasthaya Yojana	
(f)	Ayurgyan	
2	Centrally Sponsored Scheme	
(a)	National Ayush Mission (NAM)	

Annexure IV Status of GIA releases to States/UTs from the year 2014-15 to till date

Rs. in Lakh

S.No.	Name of States/UTs	Grant in Aid(GIA) released
1	Andaman & Nicobar Islands	2629.77
2	Andhra Pradesh	7578.05
3	Arunachal Pradesh	5018.04
4	Assam	13911.37
5	Bihar	8091.86
6	Chandigarh	1759.12
7	Chhattisgarh	10741.83
8	Dadra & Nagar Haveli and Daman & Diu	892.70
9	Delhi	726.31
10	Goa	2324.91
11	Gujarat	13504.05
12	Haryana	14105.67
13	Himachal Pradesh	14997.06
14	Jammu & Kashmir	21829.78
15	Jharkhand	13647.80
16	Karnataka	20452.17
17	Kerala	24534.46
18	Lakshadweep	1721.78
19	Madhya Pradesh	33012.60
20	Maharashtra	10675.05
21	Manipur	8227.99
22	Mizoram	4833.38
23	Meghalaya	5776.16
24	Nagaland	7898.27
25	Odisha	8710.18
26	Puducherry	2367.08
27	Punjab	5201.82
28	Rajasthan	26782.82
29	Sikkim	3897.82
30	Tamil Nadu	21206.83
31	Telangana	9789.23
32	Tripura	4915.42
33	Uttar Pradesh	90103.74
34	Uttarakhand	14964.02
35	West Bengal	16292.30
36	Ladakh	307.04
	TOTAL	453428.45